

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 119
(IB)-1849(PB)/2019

IN THE MATTER OF:

Dr. Virendra Swarup Institute of
computer Studies & Anr.

.... Applicant/petitioner

v.

Today Homes Noida Pvt. Ltd.

.... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on 04.09.2019

Coram:

CHIEF JUSTICE (RTD.) M. M. KUMAR
HON'BLE PRESIDENT

SH. S. K. MOHAPATRA
HON'BLE MEMBER (TECHNICAL)

PRESENTS:

For the petitioner:

Mr. Piyush Singh, Mr. Kumar Pradyuman &
Ms. Aditi Sinha, Advs.

For the Respondent(s):

Mr. Sumesh Dhawan & Ms. Jasvin Dhama, Advs.

ORDER

For order see, CP. No. (IB)-1596(PB)/2018.

04.09.2019
Ritu Sharma